

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-129
IB-1345(ND)/2019

IN THE MATTER OF:

M/s. Nextgen Procon Pvt. Ltd.

....APPLICANT

SECTION

U/s 59 of IBC Code.

Order delivered on 02.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Respondent/CD : Ms Adeeba Mujahid, Jr Standing Counsel.

For the RP : Mr. Arpit Dwivedi, Advocate.

For the Intervener : Mr. Saurabh Kalia and Mr. Siddharth Tandon, Advocates.

For the IT Department : Ms. Easha, Standing Counsel

ORDER

Counsel for applicant in IA-672/2019 is present. The counsel for the Liquidator is present. The counsel for the Applicant has made final submissions. However, it is seen from the cause list that this IA has not been listed today. Therefore, the Registry is directed to list the same by tomorrow and the counsel for the Liquidator will make submissions in reply on the application.

List the matter on 3rd February, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)